THE MINISTER OF COAL AND MINES (SUSHREE UMA BHARTI): (a) An official of Coal India Limited had handed over certain papers concerning the then GM (Personnel) of Coal India Limited to the Central Vigilance Commission in November, 2001.

- (b) and (c). The official was occupying a post for a long time and as per the transfer policy of Coal India Limited he was transferred.
- (d) Some representations have been received by the Government against this transfer.
  - (e) These are being examined by the concerned authorities.

## Discovery of Diamond Mines in Orissa

- 766. SHRI SURENDRA LATH: Will the Minister of COAL AND MINES be pleased to state:
- (a) whether Government have discovered new diamond mines in the State of Orissa;
  - (b) if so, the approximate areas in which diamond mines are located;
  - (c) the steps taken for the proper exploitation of those diamond mines; and
  - (d) the details thereof?

THE MINISTER OF COAL AND MINES (SUSHREE UMA BHARTI): (a) to (d) As per information received from Indian Bureau of Mines (IBM), a subordinate office of Department of Mines, the Directorate of Geology & Mining, Government of Orissa, with United Nations Development Programme (UNDP) technical assistance, undertook exploration for diamond in the parts of Nuapada District, Orissa. During the course of exploration one diamondiferrous kimberlite/Lamproitic body has been discovered near Kalmi-dadar (north west of Dharmabandha) in the northern part of Nuapada. Besides, two altered ultra basic bodies of olivine/lamproite composition have been discovered to the east, near Supali and to south near Pokkanpadar of aforesaid Kalmidadar body. Bulk sampling and processing have ascertained that the Kalmidadar body is diamondiferrous. Besides, applications for grant of Reconnaissance Permits, *inter alia*, for diamond in Nuapada, Bolangir, Kalahandi and Nawarangpur Districts of Orissa have been accorded prior approval by the central Government.

## Performance of Nalco

- 767. SHRI SURENDRA LATH: Will the Minister of COAL AND MINES be pleased to state :
- (a) whether the public sector undertaking, National Aluminium company (NALCO) has been earning profit;

- (b) if so, since when and the performance of NALCO during last three years;
  - (c) whether Government have a proposal for the expansion of NALCO;
  - (d) if so, the details thereof; and
  - (e) the various steps taken therefor?

THE MINISTER OF COAL AND MINES (SUSHREE UMA BHARTI): (a) and (b) National Aluminium Company Limited (NALCO) has been earning profit since 1988-89. The performance of NALCO during the last three years is as under:

SI. Parameters	Unit 1	999-2000	2000-2001	2001-2002
No.				
1 2	3	4	5	6
A. Production				
I Bauxite		28,22,464	2834,189	35,22,059
D Alumina	MT	8,86,000	939,000	11,13,000
m Aluminium	MT	2,12,663	230,516	231,674
IV Power (Net)	MU	3,985	3,833	3,970
B. Sales				
/. Export				
a Alumina	MT	4,79,620	4,95,723	6,70,120
b Aluminium	MT	.95,185	1,18,868	1,06,282
//. Domestic				
a Alumina/Hydrate	MT	8,027	4,124	6,297
b Aluminium	MT	1,20,171	1,14,082	1,23,095
c Power	MU	595	225	342
C. Finance				
I Gross Sales	Rs. (Crs)	2142.32	2408.60	2385.42
II Profit before Tax	Rs. (Crs)	681.00	84337	521.61
ffl Net Profit (PAT)	Rs. (Crs)	511.53	655.83	40935
IV Export earning	Rs. (Crs)	1031.64	131420	120532

(c) to (e) The Government had approved the expansion project of N ALCO for capacity expansion of its Bauxite Mines, Refinery, Smelter, 7th Unit of captive power plant and instalation of 8th unit of CPP. The details are as under:

## 1 ST PHASE EXPANSION:

Plant	Capacity after	Capital cost	Completion
	Expansion	(Rs. crores)	Status
Mines	24LakhMTYto	120.59	Completed in
	481akhMTY		December, 1999
Alumina Refinery	8.0 Lakh MTY to	1544.01	Completed in
	15.75 lakh MTY		December, 2001
Smelter	2,3 Lakh MTY to	1641.98	Expected in
	3.45 lakh MTY		January, 2004
7th unit of CPP	720 MW to 840 MW	420.00 crore	Completed in
			November, 2003
8th unit of CPP	840 MW to 960 MW	480.00 crore	Expected in
			September, 2003

## Misuse of Official telephone

768. SHRI JIBON ROY: Will the Minister of COAL AND MINES be pleased to state:

- (a) whether it is a fact that General Manager, Personnel, Coal India Ltd. was found misusing his Official telephones for making international indecent calls;
  - (b) if so, the details thereof and amount involved in misuse;
  - (c) whether Coal India Ltd. enquired into the matter; and
  - (d) if so, the action takeo» against the concerned official?

THE MINISTER OF COAL AND MINES (SUSHREE UMA BHARTI): (a) to (d) Investigations by Vigilance Department of Coal India Limited revealed that a large number of telephone calls, both STD and ISD were made from the official telephone of the then General Manager (Personnel), Coal India Limited between July, 97 and January, 1998. A recovery of Rs. 1,31,171/- was ordered to be realised from the monthly salary of then GM( Pers.) @ Rs-2000/- per month w.e.f November, 1999. A formal disciplinary proceeding was ordered, and, after enquiry, the said officer was found guilty and penalty imposed.?